

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 229 of 2012 & I.A. No. 368 of 2012**

**Dated : 12<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Reliance Infrastructure Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**  
**....Respondent(s)**

Counsel for the Appellant(s): Mr. Saswat Patnaik, Adv.

Counsel for the Respondent(s): Mr. Buddy A Ranganathan, Adv.  
With Arijit Maitra (for R-1)  
Mr. Krishnan Venugopal,  
Sr. Adv. (for R-2)  
Mr. Sitesh Mukherjee, Adv. (for R-2)  
Mr. Avijeet Kumar Lala, (for R-2)  
Ms. Anusha Nagarajan, (for R-2)

**ORDER**

Post the matter for further hearing on **16.04.2013 at 2.30 p.m.**  
**and 17.04.2013 at 2.30 p.m.**

**V.J. Talwar**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**Pg/sm**